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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

..... Plaintiff

Through: Mr. Raghav Goyal and
Ms. Anjali Agrawal,
Advocates

versus

MYFLIXER.TO AND ORS.

..... Defendant

Through: None

CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)

ORDER
13.10.2023

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Issue summons of the suit to the newly impleaded defendant nos. 140 to 162, through all permissible modes, preferably via email(s).

List the matter on the date fixed i.e. **11.01.2024**.

I.A.No. 20357/23 (on behalf of plaintiff u/o I rule 10 for impleadment of additional mirrors/re-directs/alpha numeric variations)

The plaintiffs are seeking to implead additional mirrors/re-directs/alpha-numeric variations, as defendant nos. 140 to 162 since they are illegally distributing the copyrighted content of the plaintiff. The relevant details of these proposed defendants are mentioned in para no. 2 of this application. Keeping in view the nature of the suit, this application is allowed.

The amended memorandum of parties is already on record.



These newly impleaded defendants shall be subject to the interim orders dated 31.08.2021 and 11.11.2022.

**SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)**

OCTOBER 13, 2023/PU

Click here to check corrigendum, if any